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**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**T.P. No. 64/NCLT/AHM/2017 (New)  
Madhya Pradesh High Court Indore Bench C.P. No. 49/2016 (Old)**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017**

Name of the Company: Advernt Dealtrade Pvt. Ltd.  
Blaise Distributors Pvt. Ltd.  
Drawback Dealers Pvt. Ltd.  
Armaan Barter Pvt. Ltd.  
Pushpak Fincon Pvt. Ltd. (Joint Application)

Section of the Companies Act: Section 230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	NATASHA SUTARIA	ADV.	PETITIONERS	Natasha.
	FOR			
2.	ADHAR SHARMA, ADV.			

**ORDER**

Learned Advocate Ms. Natasha Sutaria i/b Learned Advocate Mr. Adhar Sharma present for Petitioners.

Proof of service of publication filed.

Proof of service of statutory authorities filed.

Common Representation of Regional Director received.

Representation of Official Liquidator received.

No other representation received from other statutory authorities.

For filing reply, if any and for hearing

List the matter on 11.08.2017.

  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 21st day of July, 2017.